



2025:DHC:11382-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 696/2025, CM APPL. 77906/2025, CM APPL.
77907/2025

LOKDHUN TELEMEDIA PVT. LTD.APPELLANT

Through: Mr. Rakesh Malhotra, Mr R.K.
Tripathi, Ms Smritika Kesri, Mr Devinder
Khatana, Mr Praveen Kumar, Mr Vaibhav
Dwivedi, Mr Deepak Sethi, Adv.

versus

ACHLA SABHARWAL & ORS.RESPONDENTS

Through: Mr. Anshuj Dhingra, Ms.
Akansha Sharma, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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11.12.2025

C. HARI SHANKAR, J.

1. Mr. Rakesh Malhotra, learned Counsel for the appellant seeks
leave to withdraw the appeal.

2. The appeal is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 11, 2025/AT